

**HIGH COURT OF TRIPURA
AGARTALA**

No. F.6(37)-HC/2020/19009

Dated, Agartala, the 21st December, 2020

NOTIFICATION

The Hon'ble High Court has been pleased to launch a Software Application namely, '**PERFORMANCE EVALUATION SYSTEM OF THE JUDICIAL OFFICERS (PESJO)**' to evaluate the quarterly performance of disposal of cases by the Judicial Officers. This Application has been developed to replace the manual submission of the quarterly statement HCT-Q1 and to make the entire quarterly performance appraisal system of the Judicial Officers a paperless one where the application itself will calculate the units for disposal of cases by a Judicial Officer for a particular quarter and award the appropriate grade as per bench mark for disposal.

The Application 'PESJO' is accessible from the URL <http://172.17.254.154/pesjo> through Court-NIC Network only.

Hon'ble Chief Justice has been pleased to order that the Software Application 'PESJO' may be used by all the Judicial Officers holding courts w.e.f. 1st January, 2021 for submission of their quarterly performance reports by dispensing with the manual submission of HCT-Q1 Statement.

A video tutorial of this Software Application is available in the official YouTube Channel of the High Court. It may also be downloaded from the below mentioned link of Google Drive:

<https://drive.google.com/file/d/16ne2K2mMWvXiCS-Mdy6kdImDqil55oty/view?usp=sharing>

Sd/-
(D.M. Jamatia)
REGISTRAR GENERAL

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship.
4. The Secretary to Hon'ble Mr. Justice SG Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship.
5. **The District and Sessions Judge**, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura / Dhalai Judicial District, Ambassa. **They are requested to circulate this Notification to all the Judicial Officers posted in their respective Judgeships for information and compliance.**
6. **The Family Judge**, West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / Gomati Judicial District, Udaipur / Dhalai Judicial District, Ambassa / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura for information and necessary action.
7. **The Additional Family Judge**, West Tripura, Agartala for information and necessary action.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
11. The Joint Registrar, High Court of Tripura, Agartala.
12. The Deputy Registrar(Judicial) cum- CPC, High Court of Tripura, Agartala for information and necessary action.
13. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Notification in the website of the High Court of Tripura immediately and also send this Notification to all the District Courts by email for uploading in their respective websites.**
14. The Sr. System Officer, eCourts Services, High Court of Tripura for information and necessary action.
15. Concerned File.


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